# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **19.06.2025** (THURSDAY)

#### CHENNAI BENCH (HYBRID MODE) 10.30 AM

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#### In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

### Note: No Mention will be permitted without prior consent of the other side.

#### For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2025 Delay in refiling IA No. 269/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 230/2025 For Exemption IA No. 663/2025 For Stay IA No. 664/2025 For Urgent Listing IA No. 689/2025	JM Financial Asset Reconstruction Company Ltd Vs Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	
3.	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No.1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan R1, R2

## For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt. Ltd. & Anr.	Mr. S Shaminath	
5.	Comp App (AT) (CH) No. 76/2025 For Stay IA No. 758/2025	Long Short Investments Pvt. Ltd. Vs Metafilms India Ltd. & 6 Ors.	Ms. T Sugirtha	Mr. N Kishore Kumar- R3 R4 R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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